CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 799/GT/2025

Subject	:	Petition for approval of tariff of MTPS Stage-II (2x195 MW) for the period from 1.4.2024 to 31.3.2029.
Petitioner	:	NTPC Limited
Respondents	:	BSPHCL and others.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Swapna Seshadri, Advocate, NTPC Ms. Ritu Apurva, Advocate, NTPC Ms. Pragya Pushkar, Advocate, NTPC Shri Naman Kumar, Advocate, BSPHCL

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the additional information, as sought by the Commission, had been furnished vide affidavit dated 10.2.2025 and that the matter had earlier been reserved for orders on 23.12.2025. Accordingly, the learned counsel requested the Commission to re-reserve the matter for orders. The learned counsel for the Respondent, BSPHCL, concurred.

3. Accordingly, the matter was reserved for orders.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)